RAJYA SABHA

Wednesday, the 28th July, 1982/6th Sravana, 1904 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Improvement in Hirakud and Mahanadi Projects

*261. SHRI B. C. PATTANAYAK: Will the Minister of IRRIGATION be pleased to state:

- (a) whether Government have given priority for the extension of irrigation facilities in various States;
- (b) whether there is any proposal under Government's consideration for improvement in the present systems in Hirakud and Mahanadi delta projects of Orissa; and
- (c) what are the details of the measures proposed to be taken by Government for the adoption of proper water management practices in those irrigation projects?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI I. E. ANSARI): (a) Yes, Sir.

(b) and (c) No such proposal has been received from Orissa Government for approval by the Planning Commission. The Orissa Government has set up Command Area Development Authorities for these two and other irrigation systems. Warabandi is being progressively introduced. On farm works and land consolidation has been taken up. Water and land management institute is being set up to train officers and staff in efficient working of irrigation systems.

SHRI B. C. PATTANAYAK: May I know whether the Government is aware that there is a wide gap between targets and achievements in the irrigation projects in Orissa and other States? If so, what are the

steps which are going to be taken by the Government during the Sixth Plan period to reduce the gap?

SHRI Z. R. ANSARI: Sir, It a fact that a gap exists between the creation of potential and the utilisation of the irrigation potential. created. There are certain reasons for that. And we have taken certain steps for minimising this gap. The steps taken are by way of creating command area development authorities for 76 identified projects. Sir, originally, the field channels. were to be constructed by the farmers themselves and only up to 40; hectares of blocks, the field channels, were constructed by the authorities. Now, we have reduced this limit and now in the project itself, up to 5 to 8 hectares of blocks. the field channels are being constructed by the project authorities themselves. Then, Sir, the rotational irrigation system, warabandi, has been introduced which will provide, water for irrigation purposes to the: farmers up to the tail-end of the .canals. These are the steps which we have taken and we have given instructions to the State Governments developto establish command area ment authorities along with conselidation of land and introduction of the warabandi system

SHRI B. C. PATTANAYAK: May I know whether the Mahanadi Delta Irrigation Project in Orissa has been, completed and if so, when? What was the estimated cost and the ac_ tual expenditure, and was the ex-Delta_ penditure of the Mahanadi Irrigation Project estimated including the construction of canals, field channels and the drainage? If so, may I know whether all these construction works have been completed or not? May I also know whether the Government of India is aware that due to water-logging in Hirakud and Mahanadi Delta Projects, the people of that area are suffering a heavy loss of crop and utilisation of land for the last 15 years? If so, what

steps Government is going to take and when will Government take these steps?

SHRI Z. R. ANSARI: The Mahanadi Delta Irrigation Project aims at utilisation of releases from the Hirakud Dam Power Station. It is project which has to be constructed in two stages. The first stage involves repair of the old weirs across the Mahanadi river and remodelling and extension of existing irrigation systems taking up from these weirs. It was carried out to provide irrigation benefits to the command area to the extent of 1.96 lakh hectarss. The second stage involves construction diversion weirs across the river and a network of canal system. The project originally conceived designed to irrigate 6.72 lakh hectares and now the total irrigation potential of the project, covering stages I and II, is 5.5 lakh hectares. The project report was sent to the Central Water Commission and some comments were sent by them. The second revised estimate for Rs. 68.38 crores was received by the Commission from the State Governments in 1974 on which some comments were sent. No reply has been sent by the State Government of Orissa and the Central Water Commission took up the matter in December 1980 and they sought a completely revised estimate with a view to processing the same through the advisory committee. We are still awaiting the reply from the State Government. No reply has yet been sent by the State Government to the Central Water Commission.

SHRI B. C. PATTANAYAK: What about water-logging programme and about drainage? You have not replied to that. Irrigation means supply of water and water-logging.

SHRI KEDAR PANDEY: The proposal for the modernisation of this

scheme has not come. So far as water-logging is concerned, unless the scheme comes and the proposal is examined, we cannot go ahead. That is the position.

SHRI B. C. PATTANAYAK: For water-logging the Government of India have not taken up any step.

SHRI KEDAR PANDEY: The State Government has not sent any proposal for the modernisation of the scheme.

SHRI B. C. PATTANAYAK: Irrigation means supply of water for irrigation and clearing of excess water.

SHRI KEDAR PANDEY: Water-logging is also part and parcel of irrigation and that should be looked into.

SHRI Z. R. ANSARI: But the comprehensive plan has not yet been received.

MR. CHAIRMAN: That he has said.

SHRIMATI MANORAMA PANDEY: I would like to know from the hon. Minister as to how many irrigation projects of different states are pending for clearance and secondly, whether there is any proposal for modernisation of the some canal in Bihar.

SHRI KEDAR PANDEY: So far as some canal is concerned, that is not included in this question. But that is under consideration.

MR. CHAIRMAN: There are many canals which we cannot discuss under this question.

SHRIMATI MANORAMA PANDEY: How many projects are there pending there with the Government

SHRI KEDAR PANDEY: There are 65 irrigation projects which were started before 1-4-1976. They are in the process of construction and will be completed by the end of the Sixth Five Year Plan.

SHRI VITHALRAO MADHAVRAO JADHAV: In connection with question whether Government have given priority for the extension irrigation facilities in various States, I would like to bring to the notice of the House some important points. Does the Government intend to take up irrigation projects on priority basis for the benefit of the famine stricken areas? If so, what is the planning for that? Number two Sir. while constructing such projects, will the Government take care to see that it selects a site where the life of the irrigation reservoir will be of a longer duration? I say this because in most of the projects silt accumulation is taking place

Then, Sir, number three is this:...

MR. CHAIRMAN: How many points have you got?

SHEW ARVIND GANESH KUL-KARNI: Sir, he is a new Member, and he should be allowed.

SHRI VITHALRAO MADHAVRAO JADHAV: Sir, has the Ministry got any plan for making water planning in India for irrigation more feasible and is there any master plan for making use of the total water available including ground water areawise and if so, what could be maximum utilisation of that water in the future?

SHRI KEDAR PANDEY: Sir, we have got a plan for water resources development in this country and the honourable Members are in the know of things that that planning is going on. In that way, we shall have to spend nearly Rs. 50,000 crores for national water resources development, for the development of these waters, and we have got a scheme and the honourable Members are in the know of the scheme. So, that way we have

got so many rivers in our country. In the northern part, we have got the Himalayan rivers and in the southern part, we have got the peninsular rivers and we have got a national plan to link up all those rivers and in this way we shall have a planned future and there is no doubt about it. I have already told you that 1,440 MAF is available in this country and, up till now, we have been able to utilise only 220 MAF, that is up till now. We have got a plan so that we may utilise 540 MAF. But it will take many years and there is no doubt about it. But we have got this scheme and by the end of 2000 A.D. we shall be able to utilise this irrigation potential to irrigate 113 million hectares. 113 million hectares is the ultimate irrigation potential in this country and we have got this plan and we shall create this much irrigation potential and that way we shall be able to double production in this country by the end of 2000 A.D.

SHRI SADASHIV BAGATKAR: Sir, the question is regarding water management. It has not been answered. (Interruptions).

SHRI KEDAR PANDEY: I believe the honourable Member has posed so many questions and they are all in parts.

MR. CHAIRMAN: They have got plenty of potential!

SHRI VITHALRAO MADHAVRAO JADHAV: Sir, my question has not been answered properly. I wanted to know whether they have any plans for the benefit of the famine-striken areas.

MR. CHAIRMAN: All right. Mr. Rameshwar Singh.

श्री रामेश्वर सिंह: श्रीमन्, मन्त्री जी ने वताया कि हमको इतने पैसे की जरूरत पड़ेगी सिंचाई के साधनों को मजबूत करने के लिए। यह कृषि प्रधान देश है। श्राप देख रहे हैं कि देश में सूखा पड़ा है। 30-32 वर्षों में श्राप श्रात्मिन पर नहीं

हर्ये हैं। मैं अपिसें स्नेसिफिक प्रश्न पूछना चाहता हूं। भारत सरकार के पास इतनी योजनायें हैं। मिजिंदर में मोन कनाल में. म्राप पम्प लगाने जा रहे हैं। पहले स्कीम थी उसे 1980 में पूरा करने की, फिर ग्रापने उसको कर दिया 1982, म्रमी हमने देखा है पिछते दिनों में म्रापने कहा है कि 1985 में पूरा करेंगे। लगता है कि जिस तरह शिक्षा विभाग कहता है कि वह भ्रपनी योजना 10 वर्ष में पूरा करेगा, फिर कहता है कि 20 वर्ष में करेगा ग्रीर ग्रव कहता है कि 10 वर्ष ग्रीर लगेंगें, उसी तरह से अापकी योजना की तारीख बढती जा रही है। कोई लाइन म्राप खीचेंगे या गाइड-लाइन तय करेंगे ? म्रभी म्रापने कहा है कि सिक्स्थ फाइव इयर प्लान में हम उसको पूरा करेंगे। ऐसे तो लगता है कि यह सौ साल में भी खत्म होने वाली नहीं है। सरकार कोई गाइडलाइन तथ करेगी कि 1985 में, 1990 में, 2000 में इस स्कोम को पूरा करेंगे ? मिजपुर जिले में जो सोन कनाल भीर इस तरह की भीर योजनायें हैं उनकी कब तक ग्राप कम्प्लीट करेंगे ?

श्री जैंड० श्रार् अन्तरो : जनविप्राता, रामेश्वरसिंह जी जानते हैं--बस्ती बयाना खेल नहीं है, बस्ती बसते-बसते बसती हैं। इरिगेशन के सिजसिने में जो पोटेंगल किएट करने में जो तरको इस मुल्क ने की है, उसकी यह मुल्क ही नहीं बल्कि बाहर को दुनियां भी तारीक कर रही है। चौथे फाई इयर प्तान इतने में पित प्रप किया है। पहले जो पोटेंशल था वह 9.7 मिलिय । हेक्टेयर का था मीडियम का और 12. 9, कुल 22. 6 मिलियन हैक्टेयर था। 1979-80 में वह 56.60 मिलियन हैक्टेयर हमने कर दिया । इस बस्त पोजिशन यह है कि जून, 1982 तक इमने 61.40 मिलियन हैक्टेयर का इरि-गेशन भोडेशल किएट कर दिया है।

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जहां तक रामेश्वर सिंह जी का यह सवाल है कि कोई गाइड लाइन्स हमने दी हैं, किस तरह से इरिगेशन पोटेशन किएट करने की रमनार को ते किया जाए, जनाबेवाला ग्राप जानते हैं कि नये 20 सूती प्राप्त में सबसे ज्यादा जोर, सबसे ज्यादा प्रायोरिटी पर इरिगेशन पोटेशल किएट करने का प्रोग्राम है ग्रीर हमने यह डिसीजन लिया है कि सेंट्रल लेवल पर अब 1-4-76 से लेकर जो प्रोजेक्ट इरिगेगन के मेजर और मीडियम प्रोजेक्ट हैं ग्रौर ग्रान-गोइंग प्राजेक्ट्स हैं उनको 6 फाइव इयर प्तान के आखिर तक कम्पलीट हो जाना चाहिये। हम यह उम्मीद करते हैं कि हम वनतनफवनतन उनकी मोनिटरिंग भी करते रहते हैं सेंट्रल लेवल पर, सेंट्रर वाटर कमीशत में भी श्रौर स्टेट लेवल पर भी मोनिटरिंग करते रहते हैं ताकि जल्दी से जल्दी वे प्राटेस्ट कम्प्लीट हों।

श्री रामेश्वर तिहः मैंने पूछा सोतका क्या हुन्ना, मेरी ग्रांप मदद करें।

श्री लनावि : प्राप्त मेरो मध्य करें। (ध्य स्वतः)

श्रो रामेश्वर निह: श्रीमन्, मैंने प्रशन पूछा गाइडलाइन्स के बारे में, उस पर ग्रापने सन्तोजजनक उत्तर नहीं दिया । ग्राप सोन कनाल को 1976, 80, 82 का उसको पूरा कर रहे हैं, इसका कंकीट उत्तर मैं चाहा। हूं ।

श्री जैश्यार० ग्रंसारी : जनाबिवाली, मदद की उनकी जरूरत नहीं है, मुझे जरूरा है।...(ब्यन्धात)

श्री समापित: : उनके खिलाफ तो सारी दुनियां को मध्द की जरूरत है। गाइडलाइन का जो सवाल है, उसमें स्रापके पास कोई टाइम <u>बाउ</u>न्ड प्रोग्राम है ?

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श्री जेड० श्रार० श्रंसारो : मैंने अर्ज किया कि पटिकुलर सोन के सिलसिले में यह सवाल उठता नहीं है, इसलिए कि यह जनरल क्वेश्चन है।...(व्यवधान)

श्री रामेश्वर सिंह: जनरल क्वैश्वन नहीं है। १९८७

श्री जंड० ग्रार श्रंसारी: यह बड़ो मुश्किल है कि मेरे जवाब को सुनने के पहले हो नामेश्वर सिंह जो ऐजिटेटेड हो जाते हैं।... (व्यवधान): मैं अर्ज कर रहा हूं कि अगर श्राप सवाल पर गौर करें तो यह जनरल नेचर का सवाल हैं। अगर पटिकुलर प्राजेक्ट्स के बारे में सवाल उठायेंगे भो तो मेरे पास हर प्राजेक्ट् को इंन्फार्मेशन अभी अवेलेबुल नहीं हैं।

MR. CHAIRMAN: Only one more question. Dr. Bhai Mahavir. I think we have gone enough on it. The other question is also very important.

डा॰ भाई महाबीर: श्रीमन्, इस
प्रश्न के खंड (क) के बारे में में मंत्री जी
से यह जानना चाहता हूं कि जो आंकड़े इस
समय आप दे रहे हैं उनसे विषय के बारे में
हमारे मन में बहुत कन्पयूजन पैदा किया
जा रहा है । मेरे पास दो जवाब हैं ।
एक जवाब लोक सभा में दिया गया और
एक जवाब राज्य सभा में दिया गया ।
राज्य सभा में जो उत्तर 24 फरवरो को,
दिथा गया, उसके हिसाब से पिछले दो साल
(1980-81 और 1981-82में) 47.99
लाख हक्टेयर नई सिचाई क्षमता पैदा
की गई । दूसरी तरफ लोक सभा में
12-7-82, (इस मही ने की 12 तारीख)
को जो जवाब दिया गया, उसके हिसाब से

लेकिन 47.99 है। क्षमता वह जो जवाब मभा का 24 दिया गया उसके ग्रन्सार को इरागेशन लाख क्रिएट किया गया। श्रयति में 51.21 लाख हैक्टेयर पोटें शियल किएट किया जा चुका या जो कि राज्य सभा के जवाव के ग्रनुसार सहो चाहिये। ऐसी स्थिति में लोक सभा में 12-7-82 की 47.99 लाख हैक्टेयर कैसे क्षमता हो गई, यानी घटकर इतनी वैसे रह गई ? मैं यह जानना चाहता हूं कि क्या क्षमता बनाने भ्रौर उसका उपयोग करने में जो कमी है वह प्रांकड़ों के खिलवाड़ से पूरो की जा रही हैं? Manipulation of data, manipulation of figures, is being resorted to in order to cover up the actual failures on the potential creation front as well utilisation front. So I would like to have this clarification.

श्री केदार पांडे: बजट सेशन के शुरू में राष्ट्रपति का जो भाषण हुन्ना उसमें बहुत क्लीयर हम लोगों ने दिया है। उसमें यह कहा है कि छठी फाइव ईयर प्लान का टोटल टारगेज 14 मिलियन हैक्टेयर है। Out of 14 million hectare, 5 million hectares have been created.

इन दीज ईयर्स फ इव मिलियन हैक्टेयर, एप्रोचिंग फाइव मिलियन जिसको श्राप कहते हैं, 4.799 मिलियन दिया है, ऐक्जेक्ट फाइव मिलियन हैक्टेयर नहीं है, एप्रोचिंग फाइव मिलियन हैक्टेयर हैं, जिसको 50 लाख हैक्टेयर कहते हैं। 50 लाख के बदले 47.99 लाख कुछ ऐसा है, इन दी नेवरहुड श्राफ 5 मिलियन हैक्टेयर किएएन हुशा है। सब 9

मिलियन का तीन साल के अन्दर हमको किएशन करना है। इस साल हम 2.8 मिलियन हैक्टेयर किएट करेंगे । उसके नेक्स्ट ईयर 3 मिलियन हैक्टेयर, उसके बाद 3.2 मिलियन हैक्टेयर होगा । इस तरह से छठी फाइव ईयर प्लान का रिकार्ड हमारे पास है। माननीय सदस्य को इसमें भ्रम हो गया है कि 47.99 लाख हैक्टेयर कैसे हो गया ? यह एप्रोचिंग फाइव मिलियन हैक्टेयर है । इस बारे में गाइडलाइन्स हैं। दो साल में हमने कुछ किएट किया है श्रोर इस तरह से टोटल पांच साँल के ग्रन्दर छठी फाइव ईयर प्लान में हमारा हो गया 14 मिलियन हैक्टेयर, जिसका हिसाव मैंने बताया है। इसलिए इसमें कोई भ्रम की बात नहीं है । 4.7 मिलियन हैकिटयर वास्तव में दो साल में हुआ है। मैंने जवाब दिया है कि पांच साल के बदले 4.7 है श्रौर एप्रोचिंग फाइव मिलियन है, एक्जेक्ट फीगर नहीं है, एप्रोचिंग है।

Oral Answers

DR. BHAI MAHAVIR: I have poin. ted to the difference between the figures into houses.

श्री सभापति : दोनों हाउसेज में जो इन्फारमेशन दी गई है उसमें कुछ इख-तिलाफ है। उसकी सफाई कर दीजिए। appropriate Appropriate かか

The House had been given different figures. (Interruptions)

SHRI Z. R. ANSARI: May I just clarify this?

DR. BHAI MAHAVIR: I am not talking of approaches or the President's Address. We have given two specific, accurate figures. They differ by 3.22 lakhs.

SHRIZ. R. ANSARI: In February 1982, reply was given on the basis of the expected achievement according to the target, but in July, 1982 the actual achievement was given because up to that time this was the actual achievement by 24th February, actual achievement was not there. Therefore, what was expected, it was incorporated in the reply. But in July, 1982 the actual achievement was there, and therefore it was 4.799 million hectares.

DR. BHAI MAHAVIR: Sir he deliberately misleading the House. The answer says: "potential created." It does not say targeted or aimedadditional potential created during tne first two years of the Plan, and this also is the target of achievement regarding irrigation potential. 'Achievement' means what has been achieved; it cannot mean target or what we are approaching towards or what in gene. ral terms we wish to have. That is not the point Sir. Two accurate figur. es are given with a difference is 3.22 lakhs. After a period of five months, the figure is smaller. I do not know how they are able to explain it. We would like to have ...

श्री के दार पांडे: माननीय सदस्य का भ्रम दूर हो जाना चाहिये इसके बारे में फरवरी में हम लोगों ने कहा था, उस वक्त जवाब दिया था कि 5.1 एक्सपैक्टेड मिलियन हैक्टेयर है, लेकिन ऐक्च्य्रल म्रचींवनेंट हमा 4.8 मिलियन हैक्टेयर।

DR. BHAI MAHAVIR: The wording is 'potential created', not expected. 'Created' means, what has been done, actually achieved.

श्रो केटार पांडें : वास्तव में यह एन्टीसीपेटेड था, ऐक्चग्रल 4.8 था। थोड़ा सा डिफरेन्स जरूर है। इसमें कोई भ्रम की वात नहीं।

DR. BHAI MAHAVIR: Then, this should have been corrected. Why was the answer not corrected so long?

MR. CHAIRMAN: What has happened is, the man who drafted the reply used the word 'created' in

wrong way. When it is said 'potential created', they want what actually been done. Potential created', Dr. Bhai Mahavir thinks-means, what has been done. I think there is a wrong use of the word. I think, this is enough. We will go on to next question. Question No. 262,

DR. BHAY MAHAVIR: Sir, I will not take more time. The wording of the question is 'whether it is a fact that the Prime Minister, in her address to the nation on 14th January, 1982, has said that the target of providing irrigation facilities to five million hectares of land has been fulfilled' and the answer is 'additional potential created during the first two years of the Sixth Plan...' I do not know whether it is a small mistake, or, only some wrong wording has been used, or, if there is a difference between the standing of the two Houses so that they are to be doled out two different answers like this.

SHRI PILOO MODY: You can prepare another judgement on it.

MR. CHAIRMAN: I wish I could. Then, I will, probably, be able to deflate you.

SHRI PILOO MODY: You will have to commit a crime before you do that.

🕒 श्री राम भगत पासवानः हमेशा हम लोग ग्रापकी तरफ देखते हैं लेकिन इधर म्राप देखते नहीं हैं।

श्री यमापति : सारी तरफ देखता हूं। ग्राधा घंटा निकाल दिया।

त्रो राप्त भान पासवान : हम कोने मिंहैं बैठे हैं, इमित्र प्राप्ता ध्यान इधर जाता नहीं है।

*262. [The questioner (Shri Harkishan Singh Surjeet) was absent. For answer vide col... infra]

Medical college teachers

- *263. SHRI BHAGATRAM MAN-HAR; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that Medical College Teachers and medical service Doctors in the States are allowed private practice in any form;
- (b) if so, what are the names of the States and Union Territories where such facilities are allowed and modus operandi of the same; and
- (c) what are the States and Union Territories in which facility of 'Pay Clinics' is in vogue for limited pri vate practice for Doctors and wha are the details in this regard?

THE DEPUTY MINISTER IN TH MINISTRY OF HEALTH AND FA MILY WELFARE (MISS KUMUI BEN M. JOSHI): (a) Teachers i the medical colleges and govern ment doctors in some States are a lowed private practice.

- (b) As per available informatio there is no ban on private practi in Bihar, Karnataka, Madhya desh, Tripura, Meghalaya and dicherry (except the Jawaharlal Pos graduate Institute of Medical cation and Research an institution under the Central Government). The is a partial ban on private practi by government doctors in Kera Tamil Nadu, Maharashtra, Andr Pradesh, West Bengal Jammu Kashmir and Assam.
- (c) The requisite information not available with the Government India.

SHRI BHAGATRAM MANHAR: would like to know whether in light of the experience in the o States, the Government feel that limited private practice by mer college teachers and medical ser doctors will supplement the me